

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 102
IA-1648/ND/2021
(IB)-1281(ND)/2018

IN THE MATTER OF:

B.D Construction Co. ... Applicant/Petitioner

Vs

Stride Autoparts Ltd. ... Respondent

Order under Section 9 of IBC

Order delivered on 12.04.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Liquidator : Mr. Pankaj Khaitan, Mr. Neeraj Kr Gupta, Advs.

ORDER

IA-1648/ND/2021:

This is an application filed by Liquidator seeking direction against the Ex-directors and Promoters for co-operation and handing over the relevant records and documents. Notice to non-applicant/respondent Nos. 1 to 10.

List on **12.05.2021**.

Sd/-
DR. V.K. SUBBURAJ
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)